Members' Bills and Resolutions upto 30th April, 1968."

MR SPEAKER: The question is:

"That this House do extend the term of office of the present members of the Committee on Private Members' Bills and Resolutions upto the 30th April, 1968."

The motion was adopted.

MOTIONS RE: EXTENSION OF TERM OF OFFICE OF MEMBERS OF COMMITTEE ON SUB-ORDINATE LEGISLATION

SHRI KHADILKAR (Khed): I beg to move:

"That this House do suspend sub-rule (2) of Rule 318 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for extension of the term of office of the present members of the Committee on Subordinate Legislation."

MR. SPEAKER: The question is:

"That this House do suspend sub-rule (2) of Rule 318 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for extension of the term of office of the present members of the Committee on Subordinate Legislation."

The motion was adopted.

SHRI KHADILKAR: I beg to move:

"That this House do extend the term of office of the present members of the Committee on Subordinate Legislation upto the 30th April, 1968."

MR. SPEAKER: The question is:

"That this House do extend the term of office of the present members of the Committee on Subordinate Legislation upto the 30th April, 1968."

The motion was adopted.

MOTIONS RE: EXTENSION OF TERM OF OFFICE OF MEMBERS OF COMMITTEE ON GOVERN-MENT ASSURANCES

SHRI KHADILKAR (Khed) I beg to move:

"That this House do suspend sub-rule (2) of Rule 324 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for extension of the term of office of the present members of the Committee on Government Assurances."

MR. SPEAKER: The question is:

"That this House do suspend sub-rule (2) of Rule 324 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for extension of the term of office of the present members of the Committee on Government Assurances."

The motion was adopted.

SHRI KHADILKAR: I beg to move:

"That this House do extend the term of office of the present members of the Committee on Government Assurances upto the 30th April, 1968."

MR. SPEAKER: The question is:

"That this House do extend the term of office of the present members of the Committee on Government Assurances upto the 30th April, 1968."

The motion was adopted.

MOTIONS RE: EXTENSION OF TERM OF OFFICE OF MEMBERS OF COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

SHRI KHADILKAR(Khed): I beg to move:

"That this House do suspend Rule 325 of the Rules of Procedure